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IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
VACATION BENCH

IN THE MATTER OF:
M/s. Arora Engineers

Item No.103
IB-893/ND/2020

Vs.

...PETITIONER

M/s. Anandrao Infrastructure Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 24.06.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI AVINASH K. SRIVASTAVA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :Ms. Upasana Talwar, Advocate.
For the IRP :Mr. Vinod Chaurasia, Advocate.

ORDER

IA/2787/2022

IA/2787/2022 is a summary of events up to 08.06.2022 accompanied by copies of public announcements submitted for the perusal of NCLT by the IRP. The same is taken on record and IA is **allowed**.

IA/2928/2022

This is an application under Section 12A of the IB Code submitted by the Ld. Counsel for the IRP read with Regulation 30A of IBBI (IRP for CP) Regulations 2016 and read with Rule 11 of the NCLT Rules 2016, seeking permission to withdraw the captioned petition in view of the amicable settlement between parties.

(Annu)

Ass

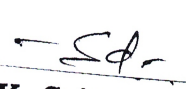
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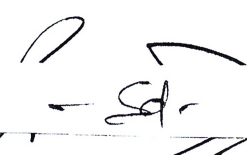
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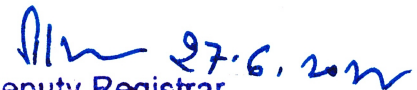
Having heard the submissions made by the Ld. Counsel and having perused the contents of the application and the supporting documents, this Adjudicating Authority is satisfied that leave can be granted in this case for withdrawal of the matter.

As prayed for, withdrawal of the CIRP against the Corporate Debtor is directed in this matter and the matter stands **dismissed as withdrawn**. The Corporate Debtor is relieved from the clutches of CIRP. The IRP is discharged from the duties and responsibilities and directed to hand over all the documents/information and possession of the property, if any, back to the Corporate Debtor. Ld. Counsel for the IRP is exempted from filing of necessary intimations and forms with RoC regarding the initiation of CIRP in view of amicable resolution of the matter. Ld. Counsel for the Operational Creditor is also present. The matter stands **disposed** of in all respects.


(Avinash K. Srivastava)
Member (T)




(P.S.N Prasad)
Member (J)


Deputy Registrar
National Company Law Tribunal
CGO Complex, New Delhi-110002